

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

NOTIFICATION  
Imphal, the 21<sup>st</sup> Sept., 2018

No.HCM/E-48/2017/Estt/2121 As directed it is hereby notified that a committee with the following members is constituted to examine the plan and estimate for site preparation of JSC (Judicial Service Centre) -cum- CFC (Central Filing Centre) and Network Room for Moreh Court Complex for phase II of the eCourt Project:

- (i) The District and Sessions Judge, Imphal West.
- (ii) The Deputy Registrar (Admn.), High Court of Manipur
- (iii) Th. Sunil Singh, System Officer
- (iv) B. Sanatomba Sharma, System Officer

(YUMKHAM ROTHER)  
Central Project Coordinator  
High Court of Manipur

Endt. No. HCM/ E-48/2017/Estt./2122-35  
Copy to:-

Imphal, the 21<sup>st</sup> Sept., 2018.

1. The District and Sessions, Judge (Imphal West).
2. The Registrar, High Court of Manipur.
3. The Registrar (Admn./PM&P), High Court of Manipur.
4. The Joint Registrar (Admn./PM&P), High Court of Manipur
5. The Deputy Registrar (Judl.)/(Admn.)/(Accounts/Planning), High Court of Manipur.
6. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
7. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
8. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
9. The Private Secretary to Registrar General, High Court of Manipur.
10. The System Analyst, Computer Section, High Court of Manipur. He is directed to upload this notification in the official website of the High Court of Manipur.
11. The Supdt. (Estt.), High Court of Manipur.
12. Shri.Thounaojam Sunil Singh, System Officer.
13. Shri.B. Sanatomba Sharma, System Officer.
14. Concerned File.

Central Project Coordinator  
High Court of Manipur